

1	2	3	4
	Green Peas	25	N.A
	Rajma Chitra	37	N.A
	Yellow Pea Dal	22	N.A
2.	<b>Edible Oil</b>		
	Sunflower Oil (Fortune brand) Soyabean	61	N.A
3.	Onion	13	14.00
4.	Potato	6.50	9.00

Source: NAFED, State Civil supplies department, Government of Delhi.

Note : Prices of the essential commodities quoted by NAFED and the State Civil Supplies Department, Delhi are not strictly comparable on account of varietal differences.

Note: N.A.: Not Available.

MR. CHAIRMAN: Hon. Member, Mr. K.E. Ismail, is not present. So, any supplementary on this?

**श्री आर.सी. सिंह** : सर, मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहता हूँ कि जो सामान नेफेड के माध्यम से दिल्ली को दिया जा रहा है, क्या पब्लिक डिस्ट्रीब्यूशन सिस्टम के माध्यम से वह सामान गांवों तक पहुंचाने की कोई व्यवस्था है?

PROF. K.V. THOMAS: Sir, the items supplied through the PDS is done by the State Governments. Sir, the items supplied by the Kendriya Bhandar is done by the Bhandar itself. There are certain items in Delhi, about 18 items, from *atta* to *kabuli channa*, which are supplied by the Kendriya Bhandar. The PDS system is managed by the State Government.

\*507. [The questioner (Shri Bhagirathi Majhi) was absent.]

#### Admission in Kendriya Vidyalayas

\*507. SHRI BHAGIRATHI MAJHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his Ministry will provide special percentage of quota to all those children who are residing within three kilometres of Kendriya Vidyalayas so that they may get admission;

(b) whether Government will increase infrastructure of Kendriya Vidyalayas so that for every class, the number of sections can be increased and more students can get admission; and

(c) if so, whether Government has allocated required funds for developing required infrastructure for Kendriya Vidyalayas in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) to (c) A statement is laid on the Table of the House.

### **Statement**

(a) There is no such proposal. As per the Right of Children to Free and Compulsory Education, Act, 2009, Kendriya Vidyalayas (KVs) are required to admit in Class I, to the extent of at least 25% of the strength of that class, children belonging to weaker section and disadvantaged group in the neighborhood.

(b) KVs have been established primarily to cater to the educational needs of the wards of transferable Central Government employees. The following are the priorities for granting admission to different categories of children:-

- (i) Children of transferable Central Government employees including ex-servicemen:
- (ii) Children of non-transferable Central Government employees including ex-servicemen:
- (iii) Children of transferable and non-transferable employees of autonomous bodies, public sector undertaking and Institutes of Higher Learning of the Central Government:
- (iv) Children of transferable State Government employees:
- (v) Children of non-transferable employees of State Government:
- (vi) Children of transferable and non-transferable employees of autonomous bodies, Public sector undertaking and Institutes of Higher Learning of State Government:
- (vii) Children from any other category.

The number of sections and the student strength of a Kendriya Vidyalaya are increased based on the need and in such cases, adequate additional infrastructure is also provided for. For the session 2010-11, 720 new sections have been added.

(c) There is a budget provision of Rs. 350 crore under "Plan" for Kendriya Vidyalayas during 2010-11. Part of it is meant to be utilized to develop necessary infrastructure in Kendriya Vidyalayas.

MR. CHAIRMAN: Hon. Member, Shri Bhagirathi Majhi, is not here. Any supplementary on this?

**श्री रामदास अग्रवाल** : सभापति महोदय, माननीय मंत्री जी ने कहा है कि 25 परसेंट कोटा वीकर सैक्शन के लिए रखा जाएगा। मैं यह जानना चाहता हूँ कि 25 परसेंट कोटे में ढ़ाई लाख बच्चों में वीकर सैक्शन के होंगे। इसके साथ ही यह भी जानना चाहता हूँ कि 1600 सीटें लोक सभा तथा राज्य सभा के मेम्बर्स को देने से जो आपका टारगेट है, वह खत्म हो जाएगा? ...**(व्यवधान)**...

MR. CHAIRMAN: Please allow the question to be answered. ...**(Interruptions)**...

**श्री कपिल सिब्बल** : महोदय, यह सवाल पूछा गया है कि क्या तीन किलोमीटर के radius पर कोटा होगा या नहीं?

श्री रामदास अग्रवाल : सर, आपने जवाब दिया है कि 25 परसेंट वीकर सेशन को दिया जाएगा।  
...(व्यवधान)...

MR. CHAIRMAN: If you start a discussion, we will run out of time. ...(*Interruptions*)...

श्री कपिल सिबल : जवाब देने दीजिए, नहीं तो 12 बज जाएंगे।...(व्यवधान)...

MR. CHAIRMAN: We will run out of time. Please ... ...(*Interruptions*)...

श्री कपिल सिबल : जवाब देने दीजिए, आप तो बोले जा रहे हैं।...(व्यवधान)...

MR. CHAIRMAN: Yes, please go ahead. Please answer the question. ...(*Interruptions*)...

SHRI KAPIL SIBAL: Sir, as you know, under the Right to Education Act, now there has to be a neighbourhood school and the State Government will decide the parameters of the contours of that neighbourhood school. It is not for the Central Government to prescribe a three-kilometre limit or any other limit. It is for the State Government to prescribe it. As and when the State Government prescribes that limit, we will know what the catchment area of that neighbourhood school in the Kendriya Vidyalaya will be.

MR. CHAIRMAN: Question Hour is over.

---

## WRITTEN ANSWERS TO STARRED QUESTIONS

### Funds for Horticulture Boards

\*508. SHRIMATI T. RATNA BAI : Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government is releasing funds for horticulture boards in the country;
- (b) if so, the details for the Eleventh Five Year Plan; and
- (c) the incentives given to such boards for the Plan period, State-wise and their working conditions presently?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR) : (a) Yes, Sir.

(b) and (c) Details of funds released to National Horticulture Board (NHB) during the Eleventh Five Year Plan are as under :

2007-08	Rs.121.03 cr.
2008-09	Rs.122.47 cr.
2009-10	Rs.143.00 cr.

State-wise details of subsidy sanctioned by NHB during Eleventh Five Year Plan are given in the Statement-I (*See below*). During this period, NHB has sanctioned back-ended-subsidy of